COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 176 of 2017

Dated: 24th November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

UJVN Ltd., Dehradun Appellant(s)

۷s.

Uttarkhand Electricity Regulatory Commission & Anr.. Respondent(s)

Counsel for the Appellant(s) : Mr. Himanshu Shekhar

Mr. Jamnesh Kumar

Counsel for the Respondent(s) : Mr. Raunak Jain

Mr. Vishvendra Tomar

h/f Mr. Buddy A. Ranganadhan for R-1

Mr. Pradeep Misra

Mr. Manoj Kr. Sharma for R-2

ORDER

Learned counsel for the respondents seek four weeks more time to file reply. They may take steps to file the same on or before 26.12.2017 after serving copy on the other side.

List the matter on 29.01.2018.

(S.D. Dubey)
Technical Member

(Justice Ranjana P. Desai) Chairperson